

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**

C.A No. 673/CIII/ND/2020

In

IB-22(ND)/2018

**IN THE MATTER OF:**

Oriental Bank of Commerce

....APPLICANT

**Vs.**

M/s. Shekhar Resorts Ltd. & Ors.

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 3.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI S.K. MOHAPATRA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Intervener :

For the R.P :

: Mr. Ankit Sharma, Mr. Rakesh Kumar, Advocates201

: Mr. Abhishek Anand, Mr. Sumit Bindal, Mr. Viren Sharma,  
Advocates

**ORDER**

**CA-673 of 2020 in IB-22 of 2018**

Counsel for the Applicant is present. At this stage the counsel for the Operational Creditor caused appearance and opposed the application stating that the main case is listed by tomorrow. In view of it matter is adjourned.

List on 4.02.2020

-S-d-

**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

-S-d-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

MAMTA